

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person that on **9th March, 2020** at **4.00 p.m.:**

I

The **specially constituted Division Bench** comprising of The **Hon'ble Shri Justice M. S. Sonak** and The **Hon'ble Kum. Justice Nutan D. Sardesai** will take up the matters at 4.00 p.m. as per notified on the board.

By Order,

Sd/-

**High Court of Bombay at Goa,
Panaji, Goa**

Date : 4th March, 2020

**(Kiran A. Bagi)
Registrar (Judicial)**